

8

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER-SHEET

ORDERS OF THE TRIBUNAL

06/03/2014

MA. No. 291/00086/2014 (O.A. No. 806/2013)

Mr. B.K. Jatti, proxy counsel for
Mr. P.N. Jatti, counsel for the applicant.
Mr. Mukesh Agarwal, Counsel for the respondents.

MA. No. 291/00086/2014

Heard on the M.A. for early hearing of O.A. considering the submissions made on behalf of the respective parties, O.A. is taken up for hearing today itself. M.A. is disposed of accordingly.

O.A. No. 806/2013

Heard the learned counsel for the parties. The learned counsel for the applicant submitted that the applicant was issued charge-sheet dated 10/09/2012 (Annexure A/1). He has filed his written statement in defense on 19/10/2012 (Annexure-A/8). Thereafter, the disciplinary authority appointed Inquiry Officer vide order dated 31-10-2013/08-11-2013 (Annexure A/2) and presenting officer vide order dated 31-10-2013/08-11-2013 (Annexure A/3). He further submits that the respondents have taken about ten months to appoint an Inquiry Officer and Presenting Officer and after the submission of his defense statement. Thus, the respondents are prolonging the disciplinary proceedings against the applicant.

The respondents have not filed the reply till date. In view of the prayer made by the applicant that respondents be directed to conclude proceedings within stipulated time, we deem it proper that the respondents may be given a specific time frame to complete the inquiry.

In view of the above, the respondents are directed to complete the inquiry within next six months. Thereafter,

Anil Kumar

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the disciplinary authority may take a final decision after considering the inquiry report within three months. Thus, the disciplinary proceedings may be completed within nine months from the date of receipt of a copy of this order. Needles to say that the applicant would cooperate in disciplinary proceedings.

Accordingly, O.A. is disposed of with no order as to costs.

—
M. Nagarajan
(M. Nagarajan)
Judicial Member

Anil Kumar
(Anil Kumar)
Administrative Member